

Listed On 08-11-2024
Court No. R1
Item No. 105

SECTION XVII
IN THE SUPREME COURT OF INDIA
EXTRA-ORDINARY APPELLATE JURISDICTION
SPECIAL LEAVE PETITION (CIVIL) DIARY No. 10095 OF 2024

SANTOSH DODRAJKA ... Petitioner
Versus
UNION OF INDIA ... Respondent

OFFICE REPORT

The Hon'ble Court, on **08th July, 2024**, was pleased to pass the following order:

**"1. Issue notice on the application seeking
condonation of delay as well as on the Special Leave
Petition.**

2. List after service is complete."

There is a sole Respondent in the matter.

Pursuant to above-mentioned order, it is submitted that show cause notice dated 23.07.2024 was issued to the sole respondent through Registered AD. Mr. Amrish Kumar, advocate has on 22.08.2024 filed Vakalatnama and on 14.10.2024 filed Counter Affidavit on behalf of the sole respondent.

Service is complete.

The Petition above-mentioned is listed before the Court of Ld. Registrar with this Office Report.

Dated : **November 07, 2024**

BRANCH OFFICER

Copy to :-

1. Mr. Gaurav Goel, advocate
2. Mr. Amrish Kumar, advocate

BRANCH OFFICER